



# Sical Logistics Limited

(a company under Corporate Insolvency Resolution Process pursuant to Hon'ble NCLT order dated 10<sup>th</sup> March 2021)

## Summary of Other Creditor Claims

Date: 9<sup>th</sup> December 2021

Reference	Name of Operational Creditor	Amount Claimed	Amount Admitted	Amount under verification	Amount rejected	Reason for rejection
OCC-217	MMTC Limited	34,26,00,000	-	-	34,26,00,000	No Dues payable as the share transfer as per Share Purchase Agreement to Sical Logistics Limited has not taken place
F5003	Anantha shesha H N	4,72,00,000	-	-	4,72,00,000	No Dues payable as the share transfer as per Share Purchase Agreement to Sical Logistics Limited (last lot) has not taken place
		<b>38,98,00,000</b>	-	-	<b>38,98,00,000</b>	

Regards

Sripatham Venkatasubramanian Ramkumar  
Resolution Professional for Sical Logistics Limited  
IP Registration no. IBBI/IPA-001/IP-P00015/2016-17/10039  
Email: [ip.sical@in.ey.com](mailto:ip.sical@in.ey.com)

"South India House", 73, Armenian Street, Chennai -  
600001, Tamil Nadu  
CIN: L51909TN1955PLC002431